

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 115/2000 in OA 547/99

DATE OF ORDER : 12.10.2000

Between :-

Mallikarjun

...Applicant/Petitioner

And

Sri R.N.Srinivasan,
Principal General Manager,
Telecommunications,
Hyderabad Telecom District,
Suryalok,
Gunfoundry, Hyderabad-1.

...Respondent/Contemnor

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Counsel for the Applicant : Shri URS Gurupadam

Counsel for the Respondent : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri URS Gurupadam, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents.

2. Learned standing counsel for the respondents on instructions from the department submits that the judgement in the O.A. will be complied with in another four months time. We do not

agree for the four months time. It should be done on or before 15.11.2000. With the above direction the C.P. is closed.

3. No order as to costs.


(B.S.JAI PARAMESHWAR)
Member (J)
12/10/00


(R.RANGARAJAN)
Member (A)

Dated: 12th October, 2000.
Dictated in Open Court.

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